

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 3235
TO BE ANSWERED ON 4TH AUGUST, 2017**

FUNDS UNDER NATIONAL AYUSH MISSION

**3235. SHRI PARBHUBHAI NAGARBHAI VASAVA:
SHRI ANIL SHIROLE: SHRI GEORGE BAKER:
PROF. RICHARD HAY:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) the salient features of the National AYUSH Mission;
- (b) the details of the number of State Annual Action Plan (SAAP) submitted and approved under this Mission since its inception, State/UT-wise including Maharashtra, Kerala and Gujarat;
- (c) the details of the funds sanctioned, allocated and utilised under this Mission by approved SAAP across the country since its inception, State/UT-wise including Maharashtra, Kerala and Gujarat;
- (d) the details of the target set and achievements made under this Mission by approved SAAP so far, State/UT-wise along with its response; and
- (e) whether the Government is planning to expand this Mission across the country, if so, the details thereof?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

- (a): The salient features of the National AYUSH Mission (NAM) is furnished at **Annexure-I**.
- (b) & (c): The details of State Annual Action Plan (SAAP) submitted, funds allocated/sanctioned and utilized under this Mission since its inception, State/UT-wise including Maharashtra, Kerala and Gujarat is furnished at **Annexure-II**.
- (d): Under NAM grant-in-aid is being provided to State/UT Governments as per their proposed State Annual Action Plans (SAAPs). Since, implementation of the programme comes under the purview of State/UT Governments, no target has been fixed by the Central Government State/UT wise. However, resource pool allocated under NAM for each State/UT Government is communicated to the States/UTs. Accordingly, States/UTs are required to prepare their State Annual Action Plans (SAAPs) as per their requirements in accordance with NAM guidelines. The status of achievement made under NAM since inception, State/UT-wise is furnished at **Annexure-II**.
- (e): The Central Government is already implementing National AYUSH Mission across the country in all States/UTs.

Centrally Sponsored Scheme of National AYUSH Mission (NAM)

The Government of India approved and notified National AYUSH Mission (NAM) on 29.09.2014 which envisages better access to AYUSH services, strengthening of AYUSH educational institutions, facilitate the enforcement of quality control of Ayurveda, Siddha and Unani & Homoeopathy (ASU &H) drugs and sustainable availability of ASU & H raw-materials in the States/UTs during 12th Plan.

The National AYUSH Mission (NAM) *inter-alia* makes provision for the following:-

- (i) Co-location of AYUSH facilities at Primary Health Centers (PHCs), Community Health Centers (CHCs) and District Hospitals (DHs).
- (ii) Up gradation of exclusive State Government AYUSH Hospitals and Dispensaries.
- (iii) Setting up of up to 50 bedded integrated AYUSH Hospital.
- (iv) Upgradation of State Government Educational Institutions.
- (v) Setting up of new State Government AYUSH Educational Institutions including Yoga and Naturopathy in the State where it is not available.
- (vi) Strengthening of State Government/ Public Sector Undertaking (PSU) Ayurveda, Siddha, Unani and Homoeopathy (ASU&H) Pharmacies and Drug Testing Laboratories (DTL).
- (vii) Cultivation and Promotion of Medicinal Plants.
- (viii) Flexible components with provision for the following activities:
 - a) AYUSH Wellness Centres including Yoga & Naturopathy
 - b) Tele-medicine
 - c) Sports Medicine through AYUSH
 - d) Innovations in AYUSH including Public Private Partnership
 - e) Interest subsidy component for Private AYUSH educational Institutions
 - f) Reimbursement of Testing charges
 - g) IEC activities
 - h) Research & Development in areas related to Medicinal Plants
 - i) Voluntary certification scheme: Project based.
 - j) Market Promotion, Market intelligence & buy back interventions
 - k) Crop Insurance for Medicinal Plants

Annexure-II**Status of SAAP received, funds allocated and sanctioned/utilized under National AYUSH Mission (NAM) for the year 2014-15, State/UT-wise****(Rs. in lakhs)**

Sl. No.	Name of The State/UT: SAAP submitted	Allocation of Central Share for the year 2014-15	Grant-in-aid sanctioned/utilized during 2014-15 by the Central Government
1)	Andhra Pradesh	309.925	309.925
2)	Arunachal Pradesh	101.135	101.135
3)	Assam	668.979	668.979
4)	Bihar (SAAP not submitted)	-	-
5)	Chhattisgarh	281.413	281.413
6)	Gujarat	332.393	332.393
7)	Haryana	213.589	213.589
8)	Himachal Pradesh (SAAP not submitted)	-	-
9)	Jammu & Kashmir	226.268	226.268
10)	Jharkhand (SAAP not submitted)	-	-
11)	Karnataka	359.116	359.116
12)	Kerala	254.670	254.670
13)	Madhya Pradesh	644.938	644.938
14)	Meghalaya	134.647	134.647
15)	Manipur	226.813	226.813
16)	Mizoram	116.270	116.270
17)	Maharashtra	534.670	534.670
18)	Nagaland	115.613	115.613
19)	Odisha	471.723	471.723
20)	Punjab	316.000	316.000
21)	Rajasthan	638.065	638.065
22)	Tripura	238.115	238.115
23)	Telangana	330.000	330.000
24)	Tamil Nadu (SAAP not submitted)	-	-
25)	Uttarakhand	284.000	284.000
26)	Uttar Pradesh (SAAP not submitted)	-	-
27)	West Bengal	471.230	471.230
28)	Sikkim	66.428	66.428
29)	Delhi	132.707	132.707
30)	Goa (SAAP not submitted)	-	-
31)	Andaman & Nicobar Islands (SAAP not submitted)	-	-
32)	Dadra & Nagar Haveli (SAAP not submitted)	-	-
33)	Daman & Diu (SAAP not submitted)	-	-
34)	Lakshadweep (SAAP not submitted)	-	-
35)	Puducherry	60.000	60.000
36)	Chandigarh (SAAP not submitted)	-	-
Total		7,528.707	7,528.707

Status of SAAP received, funds allocated and sanctioned/utilized under National AYUSH Mission (NAM) for the year 2015-16, State/UT-wise

(Rs in lakhs)

Sl. No.	Name of The State/UT: SAAP submitted	Allocation of Central Share for the year 2015-16	Final grant-in-aid sanctioned/utilized against SAAP 2014-15 during 2015-16 by the Central Government	Central Share of approved for the year 2015-16	Grant-in aid sanctioned/ utilized for the year 2015-16 by the Central Government	Total grant-in-aid sanctioned/ utilized during 2015-16 by the Central Government
	<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>	<i>6(3+5)</i>
1)	Andhra Pradesh	900.693	549.931	890.483	850.452	1,400.38
2)	Arunachal Pradesh	199.982	70.113	457.446	457.441	527.55
3)	Assam	1270.051	399.378	1,011.13	1,011.13	1,410.51
4)	Bihar	2663.677	-	2,066.89	313.975	313.98
5)	Chhattisgarh	1027.007	549.257	786.736	309	858.26
6)	Gujarat	1130.817	577.493	867.759	215.2	792.69
7)	Haryana	713.774	399.218	541.192	180.573	579.79
8)	Himachal Pradesh	496.251	-	425.571	421.48	421.48
9)	Jammu & Kashmir	474.049	392.192	460.766	399.958	792.150
10)	Jharkhand	969.402	-	672.734	624.723	624.723
11)	Karnataka	923.196	682.476	920.798	877.777	1,560.25
12)	Kerala	851.184	457.878	848.47	815.9	1,273.78
13)	Madhya Pradesh	2064.515	1,303.980	2,005.47	1,949.36	3,253.34
14)	Meghalaya	309.635	93.400	281.719	281.719	375.12
15)	Manipur	486.509	146.405	682.399	682.396	828.80
16)	Mizoram	349.968	73.855	331.838	331.838	405.69
17)	Maharashtra	1385.245	945.934	865.986	336.8	1,282.73
18)	Nagaland	483.359	76.115	799.983	796.98	873.10
19)	Odisha	1262.531	850.847	1,084.54	1,014.43	1,865.28

20)	Punjab	602.763	269.289	414.229	30.218	299.51
21)	Rajasthan	1778.285	1,130.724	1,751.18	1,688.88	2,819.61
22)	Tripura	294.512	143.371	328.983	328.983	472.35
23)	Telangana	748.878	360.979	746.964	730.484	1,091.46
24)	Tamil nadu	971.501	-	687.273	87.7	87.70
25)	Uttarakhand	487.251	153.457	485.554	467.781	621.24
26)	Uttar Pradesh	4843.104	-	4,878.44	4,539.27	4,539.27
27)	West Bengal	1216.025	900.458	1,152.97	1,024.39	1,924.85
28)	Sikkim	245.985	43.692	564.463	564.459	608.15
29)	Delhi	355.506	266.598	327	327	593.60
30)	Goa	469.849	-	339.13	118.725	118.73
31)	Andaman & Nicobar Islands	131.069	151.777	127.816	-	151.78
32)	Dadra & Nagar Haveli	255.561	-	91.797	-	-
33)	Daman & Diu	328.328	-	54.654	-	-
34)	Lakshadweep	252.055	189.223	166.5	-	189.22
35)	Puducherry	135.014	12.525	131.663	131.65	144.18
36)	Chandigarh	622.469	-	451.69	-	-
Total		31,700.000	11,190.565	28,702.216	21,910.683	33,101.248

Note: The provision for UT without legislation, North Eastern States and States has been enhanced at RE stage.

Status of SAAP received, funds allocated and sanctioned/utilized under National AYUSH Mission (NAM) for the year 2016-17, State/UT-wise

(Rs. In lakhs)

Sl. No.	Name of The State/UT: SAAP submitted	Allocation of Central Share for the year 2016-17	Grant-in-aid sanctioned/ utilized against SAAP 2015-16 during 2016-17 by the Central Government	Central Share approved for the year 2016-17	Grant-in-aid sanctioned/ utilized for the year 2016-17 by the Central Government	Total Grant-in-aid sanctioned/ utilized during 2016-17 by the Central Government
Sl. No.	1	2	3	4	5	6(3+5)
1)	Andhra Pradesh	1,013.500	40.031	1,085.500	1,085.500	1,125.531
2)	Arunachal Pradesh	354.400		468.155	465.450	465.450
3)	Assam	1,380.200		1,631.649	1,631.649	1,631.649
4)	Bihar	3,630.200	1,752.914	-	-	1,752.914
5)	Chhattisgarh	1,143.500	477.736	1,156.350	1,147.001	1,624.737
6)	Gujarat	1,153.700	652.559	880.487	880.487	1,533.046
7)	Haryana	643.400	360.619	673.776	673.777	1,034.396
8)	Himachal Pradesh	472.500	4.091	619.420	610.121	614.212
9)	Jammu & Kashmir	734.100	60.808	708.400	708.400	769.208
10)	Jharkhand	1,378.200	48.011		-	48.011
11)	Karnataka	1,223.600	43.020	1,216.683	1,198.435	1,241.455
12)	Kerala	889.900	32.570	858.634	858.634	891.204
13)	Madhya Pradesh	2,622.600	56.114	2,610.768	2,589.219	2,645.333
14)	Manipur	577.500		1,230.000	1,229.987	1,229.987
15)	Meghalaya	435.600		823.806	802.743	802.743
16)	Mizoram	349.000		609.635	603.754	603.754
17)	Maharashtra	1,961.500	529.186		-	529.186
18)	Nagaland	421.000		522.140	521.284	521.284

19)	Odisha	1,620.400	70.103	1,151.198	1,151.198	1,221.301
20)	Punjab	788.600	384.011	933.799	933.800	1,317.811
21)	Rajasthan	2,491.500	62.301	2,162.908	2,162.908	2,225.209
22)	Tripura	429.100		334.065	334.062	334.062
23)	Telangana	791.400	16.480	1,319.758	1,314.216	1,330.696
24)	Tamil nadu	1,326.000	599.573	1,399.216	1,380.968	1,980.541
25)	Uttarakhand	551.100	17.773	1,180.448	1,170.156	1,187.929
26)	Uttar Pradesh	6,513.000	339.167	8,127.458	8,127.458	8,466.625
27)	West Bengal	1,673.000	128.574	1,169.482	1,169.482	1,298.056
28)	Sikkim	253.200		889.373	874.071	874.071
29)	Delhi (SAAP not submitted)	397.200			-	-
30)	Goa	218.300	220.405	402.192	402.192	622.597
31)	Andaman & Nicobar Islands	356.800	127.816	267.005	267.005	394.821
32)	Dadra & Nagar Haveli (SAAP not submitted)	512.600	91.797			91.797
33)	Daman & Diu	603.800	54.654	58.530	58.530	113.184
34)	Lakshadweep	508.100	166.500	343.229	343.229	509.729
35)	Puducherry	202.800		170.069	170.000	170.000
36)	Chandigarh	318.700	451.690	57.630	57.630	509.320
Total		39940.000	6788.503	35061.763	34923.346	41711.849

Note: The provision for North Eastern States has been enhanced at RE stage.